

been taken up for the purpose in Rajasthan during the last three years and the cost of each scheme and the progress made so far;

(c) the extent to which Rajasthan will be benefited as a result of reclamation of wasteland; and

(d) whether such scheme will be taken up during the remaining period of the Seventh Plan period?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI): (a)

1,56,528 hectares of area was reclaimed through afforestation under 20-Point Programme in Rajasthan State during the last three years (1984-85 to 1986-87). District-wise details of wasteland reclamation are not maintained at national level.

(b) and (c). The wasteland reclamation through afforestation is carried out under various schemes of central forestry sector, Rural Development Department, State forestry sector including the externally aided social forestry project. During the last three years the financial and physical position is as under:

Year	Financial	Physical
	(Rs in lakhs)	Area afforested (Hect.)
1984-85	1880	41578
1985-86	870	47900
1986-87	1574	67050

Besides the direct benefit from trees, the afforestation on wastelands will be helpful in reducing the soil erosion, moisture conservation, land improvement and overall improvement in ecological conditions.

(d) Yes, Sir.

Loans to unemployed youth in Kotah, Rajasthan

2581. SHRI SHANTI DHARIWAL: Will the Minister of FINANCE be pleased to state:

(a) whether irregularities committed while giving loans to the unemployed youth under the self-employment scheme in Kotah District of Rajasthan by the branches of Nationalised Banks in the district have come to the notice of Government;

(b) if so, the details thereof; and

(c) the steps being taken to set the irregularities right in order to help the unemployed youths?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) The Reserve Bank of India have reported that no irregularities have been brought to their notice against branches of the nationalised banks in Kotah district while giving loans to unemployed youths under the Self-Employment Scheme.

(b) and (c). Do not arise.

Musk Deer Sanctuary

2582. SHRI SHANTI DHARIWAL: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether there is any proposal under consideration of the Government to set up